

(ख) 1987-88 के लिये क्या नीति बतायी गयी है ;

(ग) क्या वर्ष 1985-86 और 1986-87 के वर्षों के लिये अपनायी गयी नीति में कोई परिवर्तन किये गये हैं ;

(घ) यदि हा, तो उसके क्या कारण हैं ;

(ङ) क्या नीति में इस परिवर्तन से छोटे और नये निर्माताओं को लाभ पहुँचा है और यदि नहीं, तो उसके क्या कारण हैं ; और

(च) वर्ष 1985-86, 1986-87 और 1987-88 के दौरान निर्माता कंपनियों को कितने सिलेडरों की खरीद के आर्डर दिये गये हैं और तेल कंपनियों को कितने सिलेडर उपलब्ध कराये गये हैं ?

**पेट्रोलियम और प्राकृतिक गैस मंत्रालय के राज्य मंत्री (श्री ब्रह्म दत्त) :** (क) से (ङ) तेल कंपनियाँ द्वारा वर्ष 1985-86 के दौरान एल०पी०जी० सिलेडरों की प्राप्ति निर्माता एककों के साथ तत्कालीन करार की शर्तों पर की गई थी जो मार्च, 1986 को समाप्त हो गया था। वर्ष 1985 के अन्त तक तेल कंपनियों की वार्षिक मांग से कई गुणा अधिक की स्थापित निर्माण क्षमता या तो अस्तित्व में आई अथवा देखी गई थी। अतः सिलेडर प्राप्त करने की नीति का निर्धारण अब किसी भी वर्ष की तेल उद्योग की मांग के आधार पर किया जा रहा है। वर्ष 1986-87 के लिये पहले से मौजूद नये अथवा निहाई एककों के लिये तेल उद्योग द्वारा भिन्न-भिन्न मात्राओं के लिये आर्डर उनके (एककों) वर्गीकरण को ध्यान में रखकर दिये गये थे। जिन्हें मुख्यतः स्थापित/अर्ध-स्थापित और नये एककों के रूप में किया गया था। वर्ष 1987-88 के लिये प्राप्ति की नीति अनिवार्यता प्रत्येक एकक के कार्य निष्पादन अथवा 1986-87 में प्रत्येक एकक द्वारा वास्तविक सप्लाई की गई मात्रा के आधार पर तय की गई थी, जो उनकी स्थापित क्षमता को ध्यान में रखे वगैरह की गई थी।

(च) वर्ष 1985-86, 1986-87 और 1987-88 के दौरान तेल कंपनियों द्वारा दिये गये आर्डर और सिलेडर निर्माताओं द्वारा की गई सप्लाई निम्न प्रकार है:—

(लाखों में)

	दिये गये आर्डर	वास्तविक सप्लाई
1985-86	53-51	41-16
1986-87	47.70	38-82
1987-88	13-87	2-83
(1-7-1987 तक)		

#### Self-employment to educated unemployed youth

3424. SHRI BASUDEB MOHAPATRA: Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that the scheme for providing self-employment to educated unemployed youth has achieved its objective;

(b) what was the target and achievement in terms of number of beneficiaries during the years 1984-85, 1985-86 and 1986-87;

(c) how the selection of beneficiaries has been made; and

(d) what is the total number of beneficiaries benefited by this scheme from the date of implementation till the end of March, 1987?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM): (a) Evaluation of one selected district in each State/UT was carried out in 1985 for the cases sanctioned during 1983-84. The survey revealed that banks have made disbursements in 92 per cent of sanctioned cases, 76 per cent of the units to whom loan was disbursed were found working.

(b) The target and achievement in terms of number of beneficiaries during the years 1984-85, 1985-86 and 1986-87 is as under:

(In lakhs)		
Year	Target	Achievement
1984-85	2.5	2.29
1985-86	25	2.21
1986-87	2.5	2.19

(c) A DIC Task Force which consists of General Manager and Credit Manager of DICs, a representative from concerned SISI, three bankers and a District Employment Officer select and make recommendation to the bank which makes the final selection.

(d) 9.11 lakh beneficiaries have benefited by this Scheme from the date of the implementation till the end of March, 1987.

#### **MOU for annual performance plan**

3425. SHRI PRAMOD MAHAJAN:  
SHRI SHANKER SINH VAGHELA:

Will the Minister of INDUSTRY be pleased to state whether Government have decided to sign a Memorandum of Understanding for Annual Performance Plan for 1987-88 with certain public sector enterprises; if so, what are the names of such enterprises; the outlines of the MOU so signed and the outcome thereof?

THE MINISTER OF INDUSTRY (SHRI J. VENGAL RAO): (a) Presently, proposals are being formulated and con-

cretised for finalising Memorandum of Understanding for Annual Performance plan with eight public sector undertakings which are the State Trading Corporation, The Minerals & Metals Trading Corporation, Steel Authority of India Ltd., The National Textile Corporation, The Bharat Heavy Electricals Ltd., The Coal India Ltd., The National Thermal Power Corporation and Air India. A performance plan for the period 1987-89 has been signed with Oil and Natural Gas Commission, the part relating to 1988-89 being only indicative. The Memorandum of Understanding would contain the performance targets to be achieved by the enterprises during the period and state the obligation of the Government to provide necessary support by increased delegation of powers and quicker Government clearances.

#### **Production of flow meter, pressure gauge etc.**

3426. SHRI K. VASUDEVA PANICKER: Will the Minister of INDUSTRY be pleased to state what was the actual production of (i) Flow Meter, (ii) Pressure Gauge, (iii) Testing Machine (iv) Thermometer (Industrial) and (v) Balances during the years 1984, 1985 and 1986, year-wise and category-wise?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM): Flow Meters, Pressure Gauges, Testing Machines, Thermometer (industrial) and Balances are categorised under Process Control Instruments and Scientific Instruments. The production of Process Control Instruments including Control Valves and Scientific Instruments including Electric Measuring Instruments during 1984, 1985 and 1986 was as under:

	(Rs. in crores)		
	1984	1985 (Estimated)	1986
Process Control Instruments including Control Valves	74.76	99.45	100.00
Scientific Instruments including Electric Measuring Instruments		11.00	12.00

Category-wise production figures for Flow Meters, Pressure Gauges, Testing Machines, Thermometers and Balances are not being separately reported by the firms manufacturing these items.